

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original. Application <sup>No.</sup> 235 of 2000

Jabalpur, this the 11th day of March 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman  
Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

K. L. Seth,  
aged about 60 years,  
son of Late Shri Dwaraka  
Prasad Seth,  
R/o 'Rajnigandha'  
House No. 5/2, theatre Road,  
Cantonment,  
Jabalpur - 482 001 (M.P.)

- APPLICANT

( By Advocate - Shri M. K. Verma )

VERSUS

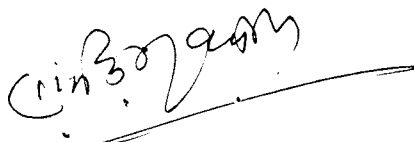
1. Union of India,  
Through the Secretary,  
Ministry of Defence,  
Govt. of India,  
New Delhi.
2. The Engineer-In-Chief,  
Ministry Engineer  
service,  
Army Headquarters,  
Kashmir House, DHQ PO,  
Rajaji Marg,  
New Delhi - 110011-
3. The Chief Engineer,  
Jabalpur Zone,  
Post Box No. 84,  
MES, Bhagat Marg,  
Cantonment,  
Jabalpur - 482001, M.P.

- RESPONDENTS

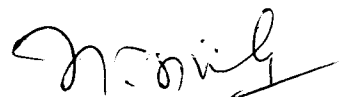
(By Advocate- Shri S.C. Sharma)

ORDER (Oral)

The learned counsel for the applicant seeks permission to withdraw this original application with liberty to file a fresh OA if so advised. Prayer is allowed. This original application is dismissed as withdrawn.



(R.K. Upadhyaya)  
Member (A)



(N.N. Singh )  
Vice Chairman

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

परिचय अथवा विवरण:-

(1) अध्यक्ष, राज्य न्यायालय : जबलपुर, जबलपुर

(2) अध्यक्ष, न्यायाधीश/पु.....के काउंसल

(3) अध्यक्ष, न्यायाधीश/पु.....के काउंसल

(4) अध्यक्ष, न्यायाधीश, जबलपुर न्यायाधीश

सूचना एवं आवश्यक कार्यवाही हेतु

उप परिशिष्ट 26/3/03

Issued  
on 20.3.03  
BS